

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	M.A. 5006/2019 (HEARING)		Gangamma Vs Seenappa	G.B.H
2	M.A. 5009/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		M.R.ravishankar Vs The Chief Officer,	P.Dattathreya
3	M.A. 5010/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		M.N.Nagaraju Vs The Chief Officer,	P.Dattathreya
4	M.A. 5011/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.N.Manjunatha Vs The Chief Officer,	P.Dattathreya
5	M.A. 5012/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.N.Narayanababu Vs The Chief Officer,	P.Dattathreya
6	M.A. 5013/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.Badrinarayan Vs The Chief Officer	P.Dattathreya
7	M.A. 5014/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		G.M.Nazeerahemd Vs The Chief Officer,	P.Dattathreya
8	M.A. 5015/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Nagabhushanguptha Vs The Chief Officer,	P.Dattathreya
9	M.A. 5016/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		R.C.Bahubali Vs The Chief Officer	P.Dattathreya
10	M.A. 5017/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Honnarajasetty Vs The Chief Officer	P.Dattathreya
11	M.A. 5018/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Y.T.Govindaiahsetty Vs The chief Officer,	P.Dattathreya
12	M.A. 5019/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Showkath Vs The Chief Officer,	P.Dattathreya

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	M.A. 5020/2020 (ARGUMENTS) 1A/1/2020 1A/2/2020		Shivaprakashardya Vs The Chief Officer,	P.Dattathreya
14	M.A. 5021/2020 (ARGUMENTS) 1A/1/2020 1A/2/2020		Thanvir ahmed Vs The Chief Officer,	P.Dattathreya
15	M.A. 5022/2020 (ARGUMENTS) 1A/1/2020 1A/2/2020		Rukminibhai Vs The Chief officer,	P.Dattathreya
16	M.A. 5023/2020 (ARGUMENTS) 1A/1/2020 1A/2/2020		M.A. Thyagaraja Vs The Chief officer,	H.K.V.Reddy
17	M.A. 5024/2020 (ARGUMENTS) 1A/1/2020 1A/2/2020		K.Badarinaryana Vs The Chief Officer,	P.Dattathreya
18	R.A. 5049/2019 (JUDGEMENT)		Ramakka Vs Saraswathamma	A.M. Krishnamurthy
ORDERS ON IA				
19	M.V.C. 683/2019 (ORDERS)		Sumithra.H.M Vs Manjunatha.T	P.R.Pandurangappa
<u>11.00 AM to 02.00PM</u>				
20	R.A. 5012/2018 (NOTICE)		S N Venkatesh Naidu Vs Ramadevi	B H Panchakshariah
21	R.A. 5037/2016 (HEARING)		K.R.Shakeela Nawaz Vs Chayadevi	KSN DVS
22	R.A. 5019/2018 (HEARING) 1A/1/2018		Pathanna Vs Smt. K.T.Eshwaramma	M.V.Dayananda sagar
23	R.A. 5025/2018 (HEARING) 1A/1/2018		J. Manjula Vs Padmavathi	Dayanandasagar.M.V.
24	R.A. 5053/2018 (HEARING)		Muddarangappa dead by LRS Vs Narasamma	G.S.Shivaramaiah M.V.Dayanandsagar
25	R.A. 5001/2019 (HEARING)		Lingaiah Vs Chittamma	D.V.Sheshadri

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	R.A. 5003/2019 (HEARING)		Nagappa Vs Nagappa	P. Dattathreya
27	Misc 5011/2019 (EVIDENCE)		Sri. H.S. Nagabhushana Shetty Vs Power Grid Corporation of Indian Limited	T. Rajanna
28	Misc 5012/2019 (EVIDENCE)		Sri. Mahadevaiah Vs Power Grid Corporation of India Limited	T. Rajanna
29	Misc 5033/2019 (EVIDENCE)		Nagamma Vs The Power Grid Corporation of India Limited	Rajanna
30	Misc 5035/2019 (EVIDENCE)		Ramaiah Vs The powr Grid Corporation of India Limited	Rajanna
31	Misc 5508/2019 (EVIDENCE)		Narasimhappa Vs The Power Grid Corporation of India Ltd by Its Manager	Rangashamappa
32	Misc 5509/2019 (EVIDENCE)		Palamma Represented by her SPA Holder Obanayaka Vs The Power Grid Corporation of India Ltd by Its Manager	Rangashamappa
33	Misc 5511/2019 (EVIDENCE)		Gopalagowda N Vs The Power Grid Corporation of India Ltd. by Its Manager	Sridhar K Rao
34	Misc 5618/2019 (EVIDENCE)		T.Anjinappa Vs The Executive Director, The Power Grid Corporation of India Ltd	Shivakumara
35	M.A. 5003/2020 (ARGUMENTS) IA/1/2020		C.S. Adi Ramesh Vs Chief Officer,	D.V.Sheshadri
36	M.A. 5004/2020 (ARGUMENTS) IA/1/2020		Chota Ram.K. Vs Chief Officer	D.V.Sheshadri
37	M.A. 5005/2020 (ARGUMENTS) IA/1/2020		Lokaram Vs Chief officer	D.V.Sheshadri

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	M.A. 5006/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Govindarajaguptha Vs The Chief Officer	P.Dattathreya
39	M.A. 5007/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Giriappa Vs The Chief Officer,	P.Dattathreya
40	M.A. 5008/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.V.Ravishankar Vs The Chief officer	P.Dattathreya
41	R.A. 5048/2018 (OBJECTIONS) /1/2016		D.N. Raju Vs N. Krishna Murthy	G.B. Halappa
42	R.A. 5061/2018 (STEPS)		Putlanna Vs Lakshmiddevamma	P.C.Krishna Reddy
43	EX 5013/2019 (STEPS)		M/s Shriram City Union Finance Ltd Vs Sikandar Pasha	Muralidhar R
44	M.V.C. 1093/2019 (ENQUIRY)		HarikrishnaReddy.R Vs M.P.Radhe Shyam	Raghunathareddy.S
45	M.V.C. 1124/2019 (EVIDENCE)		Kamala Vs Liberty General insurance Limited	S.Raghunathareddy
46	M.V.C. 1407/2019 (EVIDENCE)		Padmavathamma T.S. Vs T.C.Sadashivamurthy	S S Veerupakshaiah
47	R.A. 5009/2015 (ARGUMENTS)		Ranganumaiah Vs Thimakka	K.H.S.G
48	R.A. 5089/2019 (ARGUMENTS)		Doddapathappa Vs Hanumantharayappa	D V Sheshadri
Cases listed below are adjourned due to Covid 19				
49	Misc 5280/2019 (STEPS)	26-03-2021	Pennappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	Bjharath Bhushana Reddy
50	Misc 5706/2019 (STEPS)	26-03-2021	M N Rajalakshmi Vs The General Manager, C P I O Power Grid Corporation of India Ltd	Nanjundaiah H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	Misc 5707/2019 (STEPS)	26-03-2021	Smt Annapurnamma Vs The Chief Manager, The Power Grid Corporation of India Ltd	Nanjundaiah H
52	Misc 5708/2019 (STEPS)	26-03-2021	Chikkahupaiah Vs The Chief Manager, The Power Grid Corporation of India Ltd	Nanjundaiah H
53	Misc 5709/2019 (STEPS)	26-03-2021	Veeragiriyappa @ Eragiriyappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	Nanjundaiah H
54	Misc 5710/2019 (STEPS)	26-03-2021	M S Lalithamba Vs The Chief Manager, The Power Grid Corporation of India Ltd	Nanjundaiah H
55	Misc 5711/2019 (STEPS)	26-03-2021	D. Doddathimmaiah Vs The Chief Manager, The Power Grid Corporation of India Ltd	K V Shanthakumar
56	Misc 5729/2019 (STEPS)	26-03-2021	B P Hanumantharayappa Vs The Manager, The Power Grid Corporation of India Ltd	Girish
57	Misc 5730/2019 (STEPS)	26-03-2021	Rangahanumaiah Vs The Manager, The Power Grid Corporation of India Ltd	Girish
58	Misc 5731/2019 (STEPS)	26-03-2021	K Veerabhadraiah Vs The Manager, The Power Grid Corporation of India Ltd	Girish
59	Misc 5732/2019 (STEPS)	26-03-2021	Nagaraju Vs The Manager, The Power Grid Corporation of India Ltd	Girish
60	Misc 5733/2019 (STEPS)	26-03-2021	R S Rajanna Vs The Manager, The Power Grid Corporation of India Ltd	Girish
61	Misc 5734/2019 (STEPS)	26-03-2021	Mallaiiah Vs The Manager, The Power Grid Corporation of India Ltd	Girish
62	Misc 5735/2019 (STEPS)	26-03-2021	Shekarappa Vs The Manager, The Power Grid Corporation of India Ltd	Girish

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	Misc 5736/2019 (STEPS)	26-03-2021	Bhyranna Vs The Manager, The Power Grid Corporation of India Ltd	Girish
64	Misc 5737/2019 (STEPS)	26-03-2021	Lakshmiddevamma Vs The Manager, The Power Grid Corporation of India Ltd	Girish
65	Misc 5738/2019 (STEPS)	26-03-2021	Krishnamma Vs The Manager, The Power Grid Corporation of India Ltd	Girish
66	Misc 5739/2019 (STEPS)	26-03-2021	Kamaiah Vs The Manager, The Power Grid Corporation of India Ltd	Girish
67	Misc 5740/2019 (STEPS)	26-03-2021	Siddagangamma Vs The Manager, The Power Grid Corporation of India Ltd	Girish
68	Misc 5742/2019 (STEPS)	26-03-2021	Basavaraju Vs The Manager, The Power Grid Corporation of India Ltd	Girish
69	Misc 5743/2019 (STEPS)	26-03-2021	Veerakyathaiah Vs The Manager, The Power Grid Corporation of India Ltd	Girish
70	Misc 5744/2019 (STEPS)	26-03-2021	C.M. Nandakumar Vs The Manager Power Grid Corporation of India Ltd.	Girish
71	Misc 5745/2019 (STEPS)	26-03-2021	H.Nanjundaiah @ Nanjundappa Vs Manager, Power Grid Corporation of India Ltd.	Girish
72	Misc 5746/2019 (STEPS)	26-03-2021	K.S.Radhamani Vs Manager, Power Grid Corporation of India Ltd.	Girish
73	Misc 5747/2019 (STEPS)	26-03-2021	Ranganna Vs Manager Power Grid Coporation of India Ltd.	Girish
74	Misc 5748/2019 (STEPS)	26-03-2021	Mallamma Vs Manager,Power Grid Coporation of India Ltd.	Girish

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75	Misc 5749/2019 (STEPS)	26-03-2021	Thimmappa Vs Manager, Power Grid Corporation of India Ltd.	Girish
76	Misc 5750/2019 (STEPS)	26-03-2021	Shankarappa Vs Manager, Power Grid Corporation of India Ltd.	Girish
77	Misc 5751/2019 (STEPS)	26-03-2021	Ratnamma Vs Manager, Power Grid Corporation of India Ltd.	Girish
78	Misc 5752/2019 (STEPS)	26-03-2021	Mylarappa Vs Manager, Power Grid Corporation of India Ltd.	Girish
79	Misc 5753/2019 (STEPS)	26-03-2021	Siddamma Vs Manager, Power Grid Corporation of India Ltd.	Girish
80	Misc 5754/2019 (STEPS)	26-03-2021	Chikkarethimmaiah Vs Manager, Power Grid Corporation of India Ltd.	Girish
81	Misc 5755/2019 (STEPS)	26-03-2021	Smt. Mangalamma Vs Manager, Power Grid Corporation of India Ltd.	Girish
82	Misc 5756/2019 (STEPS)	26-03-2021	Devaraju Vs Manager, Power Grid Corporation of India Ltd.	Girish
83	Misc 5757/2019 (STEPS)	26-03-2021	T.R.Balaramaiah Vs Manager, Power Grid Corporation of India Ltd.	Girish
84	Misc 5758/2019 (STEPS)	26-03-2021	Marakka Vs Manager, Power Grid Corporation of India Ltd.	Girish
85	Misc 5759/2019 (STEPS)	26-03-2021	Lokesh S D Vs Manager, Power Grid Corporation of India Ltd.	Girish
86	Misc 5760/2019 (STEPS)	26-03-2021	Ramaiah Vs Manager, Power Grid Corporation of India Ltd.	Girish

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
87	Misc 5761/2019 (STEPS)	26-03-2021	Adorangappa Vs Manager, Power Grid Corporation of India Ltd.	Girish
88	Misc 5762/2019 (STEPS)	26-03-2021	Ramaiah Vs Manager, Power Grid Corporation of India Ltd.	Girish
89	Misc 5763/2019 (STEPS)	26-03-2021	Kadri Narasimalah Vs Manager, Power Grid Corporation of India Ltd.	Girish
90	Misc 5002/2020 (STEPS)	26-03-2021	P.Boraiah Vs Deputy General Manager, Power Grid Corporation of India Ltd.	R.T.Mallikarjunaiah
91	Misc 5003/2020 (STEPS)	26-03-2021	R.Shekhar Vs The Manager, Power Grid Corporation of India Ltd.	S.N.Ananda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 AM to 05.45PM</u>				
1	Crl.Misc. 5197/2020 (ORDERS)		Chandru Vs Excuse Police	S.Bhaskar Reddy
2	Crl.Misc. 5199/2020 (ORDERS)		Narasimhamurthy Vs Madhugiri Police	M.V.Dayanandasagar
<u>11.00 AM to 02.00PM</u>				
3	Crl.Misc. 5192/2020 (HEARING)		Manjunath Vs State by Y.N.Hosakote P.S.	K.C.Maranayaka
4	Crl.Misc. 5198/2020 (HEARING)		Naveen Vs State by Y.N.Hosakote Police Reptd., by Learned Public Prosecutor,	K.C.M.
5	SC 5017/2018 (EVIDENCE)		State by Pavagada Police Vs Manjunatha	Public Prosecutor
6	SC 5033/2018 (EVIDENCE)		Koratagere Police Station Vs Venkataraju	Public Prosecutor
7	SC 5002/2019 (EVIDENCE)		State by Kodigenahalli Police Station Vs Jayamma	Public Prosecutor
8	SC 5008/2019 (EVIDENCE)		State by Arasikere Police Station Vs Ramamurthy	Public Prosecutor
9	SC 5027/2019 (EVIDENCE)		Koratagere Police Vs Jiya Ulla	Public Prosecutor
10	CRLA 5001/2020 (ARGUMENTS)		Shabbir Ahamed Vs State by Koratagere Police.	T.R.Ramesh
11	CRLA 5007/2020 (ARGUMENTS)		T.H. Manjunatha Vs G.D. Srirangaiah	S.L. Padmanabhan
12	CRLA 5008/2020 (ARGUMENTS)		T.H.Manjunatha Vs Rangashamaiah	S.L.Padmanabhan
FURTHER ARGUMENTS				
13	CRLA 5027/2018 (ARGUMENTS)		A. Lakshminarayanappa Vs State by Pavagada Police station	K.S. Venkoba Rao

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	SC 5028/2019 (FRAMING OF CHARGE OR PLEA)		Koratagere Police Vs Madlesh	Public Prosecutor
15	SC 5033/2019 (FRAMING OF CHARGE OR PLEA)		State by Koratagere Police Vs Thimmaraju	Public Prosecutor
16	SC 5042/2019 (FRAMING OF CHARGE OR PLEA)		State by Kodigenhalli Police station Vs Kanumappa	Public Prosecutor
17	SC 5004/2020 (FRAMING OF CHARGE OR PLEA)		State by Pavagada Police station Vs Anjaneyalu	Public Prosecutor
18	CRLA 5002/2019 (ARGUMENTS)		Nagaraju .M. Vs State by Kodigenahalli Police station	Nagabhushana
19	SC 5010/2019 (HBC)		Y.N.Hosakote Police Station Vs Palaiiah	Public Prosecutor
20	SC 5032/2019 (HBC)		State by Koratagere Police Vs Naveenkumar	Public Prosecutor
21	SC 5041/2019 (HBC)		State by Thirumani Police station Vs Gaddar @ Gummadi Vittal	Public Prosecutor
22	Crl.Misc. 5038/2020 (Warrant)		Sumoto by court Vs Lakshmoiah	Sumoto by court
23	Crl.Misc. 5039/2020 (Warrant)		Sumoto by court. Vs G.R.Ramanjaneya @ Ramanjaneya.G.R	Sumoto by court.
24	Crl.Misc. 5042/2020 (Warrant)		Sumoto by court Vs Krishnamurthy	Sumoto by court
25	Crl.Misc. 5043/2020 (Warrant)		Sumoto by court Vs Rangaswamaiah	Sumoto by court
26	SC 5009/2020 (HBC)		State by Madhugiri Police Station Vs Zameer @ Zameer pasha @ Buden	Public Prosecutor
27	CRLA 5004/2020 (STEPS) IA/1/2020		S.Nagaraju Vs H.N.Channigaramu	B.Keshwa Reddy

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28	SC 5028/2020 (HBC)		State by Kodigenahalli Police Vs Gangadharappa	Public Prosecutor
29	CRL.R.P. 5020/2020 (Call for LCR)		Thippesh @ Thippeswamy Vs State by Badavanahalli police	Ashwathanarayana

Pr.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pr Sr. Civil Judge , Madhugiri
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	O.S. 85/2014 (NOTICE)		Nagamma Vs Shanthamma	Gopala Krishna
2	M.V.C. 303/2020 (NOTICE)		Hanumantharaju Vs Siddagangappa.P	L Bharathu Bhushana
3	M.C. 99/2020 (JUDGMENTS)		K.Y.Archana Vs Nil	Hanumanthareddy
4	O.S. 69/2014 (SETTLEMENT)		Govindappa Vs Lingamma	P C Krishna Reddy
5	FDP 2/2015 (ENQUIRY)		H.V.Kamalaxmmax Vs Rukminamma	B.H.Panchaksharaiah
6	M.V.C. 1391/2015 (SETTLEMENT)		Savitha Vs Husain sab	Nagarajuiah
7	M.V.C. 1049/2016 (TO HEAR ON 1A)		Aswatha Rama Reddy, Vs Rmanjineyalau	L B R
8	EX 41/2016 (ATTACHMENT WARRANT)		M.V. Vasundaramma Vs BESCOM, Bangalore	Panchaksharaiah B.H
9	O.S. 31/2017 (AMENDMENT)		K.R. Somashekhar Reddy Vs Sharadamma	PCKR
10	R.A. 55/2017 (OBJECTIONS)		Gorappa Vs Eranagappa	G.S. Sreenivasa Rao
11	R.A. 47/2018 (OBJECTIONS)		Lakshmi Vs M.N.Gangadhara	Nagabhushana
12	FDP 6/2018 (SETTLEMENT)		G.N. Geetha Vs Nagamma	P.C. Krishna Reddy
13	M.C. 79/2018 (OBJECTIONS)		Mohankumar. K.R. @ Maruthi Vs Mahalakshmi @ Lakshmi	S.Sanjeevaraju
14	O.S. 83/2018 (AWAIT ORDERS)		Ananda Murthy Vs N.R. Ranganatha	M. Mahesh
15	FDP 9/2018 (OBJECTIONS)		Channagangappa Vs G.Shivanna	H.M.Maruthi prasad

Pr.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R

Pr Sr. Civil Judge , Madhugiri
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 15/2019 (OBJECTIONS) IA/1/2019		Kariyappa Vs S.V. Basavarajappa	Ramakrishna B.R.
17	Rev. Petn. 1/2019 (STEPS)		Lakshmiddevamma Vs Lakshamma	Shantha Kumar K V
18	R.A. 3/2020 (STEPS) IA/1/2020		Parvathamma Vs Hanumantharayappa	B H Panchaksharaiah
19	R.A. 35/2020 (Call for LCR) IA/1/2020		B. T. Ranganna Vs Kavamma	B. H. Panchaksharaiah
20	M.C. 73/2020 (OBJECTIONS)		Mohan M.S. Vs M. Yamini	Ranganathaiah G
11.00 AM to 02.00PM				
21	R.A. 1/2017 (HEARING)		Muttanarasimhaiah Vs Muttahanumaiah	Raghunathareddy.S
22	O.S. 45/2017 (ISSUES)		Gangabhanumaiah Vs Rajashkaraiah.	S.R.R.
23	Misc 1/2015 (EVIDENCE) IA/1/2015		H.V.Siddalingaiah Vs H.V.Kamamma	P.C.Krishnamurthy
24	M.V.C. 625/2018 (EVIDENCE)		Manjunatha G Vs Ramesh babu	L.Bharath Bhushan
25	M.V.C. 626/2018 (EVIDENCE)		Jayalakshamma Vs Ramesh babu	L.Bharath Bhushan
26	M.C. 71/2020 (EVIDENCE)		Lingaraju Vs Rangitha C	Pandurangappa P.R.
CROSS EXAMINATION OF PW				
27	O.S. 5/2016 (EVIDENCE) IA/1/2016		H.S.Praveenkumar Vs P.Rangodhamappa	J.B.Shivakumar
DEFN EVIDENCE				
28	M.C. 33/2018 (EVIDENCE)		Smt Ambika Vs Sri. H. Srinivasa	S.R.R
FURTHER EVIDENCE FOR PLNTF				
29	O.S. 19/2017 (EVIDENCE)		Doddavaddanna Vs Kariyamma	THT
PLNTF EVIDENCE				

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 115/2018 (EVIDENCE) IA/1/2018		Rathnamma Vs Eramma	N.Nagaraja
31	O.S. 85/2020 (EVIDENCE) IA/1/2020		Srinivasa Vs D. T. Dhananjaya	B.A. Puttrajaiiah
ARGUMENTS BY ADV. DEFTS.				
32	R.A. 27/2018 (ARGUMENTS)		Malleshaiah Vs Lingappa	HTT
33	M.A. 35/2018 (ARGUMENTS) IA/1/2018		Narendra kumar Vs Dr. Kiran kumar K.N.	G.B.Halappa
34	O.S. 17/2014 (TO HEAR ON I A)		Nagamma Vs Chikkaranamma	M.Mahesh
35	M.A. 11/2018 (STEPS)		Zubedabi Vs Narasamma	M.R. Janardhanachar
36	M.C. 131/2018 (TO HEAR ON I A)		M.C.Narasimhamurthy Vs Jayamma	Ramaiah M.H.
37	O.S. 117/2020 (STEPS)		Gangamma Vs Manjunatha T.S.	K.B. Anil
38	M.C. 83/2020 (OBJECTIONS)		Shivamma Vs Chikkanna	G R Jagannatha
Cases listed below are adjourned due to Covid 19				
39	O.S. 19/2020 (STEPS)	28-01-2021	State Bank of India Vs Puttamra	B. H. Panchaksharaiah
40	O.S. 69/2020 (STEPS)	28-01-2021	State Bank of India Vs Sanneerappa	B.H. Panchaksharaiah
41	M.V.C. 304/2020 (NOTICE)	29-01-2021	Nagamma Vs Vagesh N.	L Bharatha Bhushana
42	M.A. 13/2019 (STEPS) IA/1/2019	29-01-2021	Doddarangappa Vs Akkamma	D. Shivanna

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Pri.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pri Sr. Civil Judge , Madhugiri
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
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11.00 AM to 02.00PM

1	C.C. 61/2020 (APPEARANCE OF ACCUSED)		Badavanahalli Police Vs Ramesha	APP
2	C.C. 1/2017 (EVIDENCE)		Badavanahalli Police Vs Naganna	

(C.C./0000001/2017)
: C.C./0000001/2017

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
 Addl Sr.Civil Judge, Madhugiri
 Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 52/2020 (SUMMONS)		Jayamma Vs Hemalatha	Satheesh B.R.
2	O.S. 76/2020 (SUMMONS) IA/1/2020		Mahadevanamma @ Poornima Vs Mahalskhmi	M.V. Dayananda
3	M.C. 42/2020 (NOTICE)		H.Siddagangaiah Vs Y.Jayanthi	Nagarajaiah
4	R.A. 24/2020 (NOTICE)		T.Ashwathaiah dead deleted Vs Jayamma	D V Sheshadri
5	O.S. 104/2020 (NOTICE) IA/1/2020 IA/2/2020		E. Hanumantharayappa Vs Jagadeesh Kumar	Narasegowda
6	O.S. 98/2015 (HEARING)		Sanjeevarayappa Vs Rangareddy	S. Raghunatha Reddy
7	M.A. 34/2017 (HEARING) IA/1/2017		G.Govindaraju Vs Narasamma	S.N.Hanumantharaju
8	O.S. 112/2017 (HEARING)		Rangamma @ Rangalakshmi Vs Sreerangappa	T.D. Mohamed Adil
9	EX 14/2018 (HEARING)		T. Sreenivasa Rao Vs Madineedi Srinivas	B.H. Panchaksharaiah
10	O.S. 40/2013 (EVIDENCE)		K.N.Narayanappa Vs Hanumantharayappa	K.V.Shanthakumar
11	O.S. 4/2016 (EVIDENCE) IA/1/2016		Chandrakala M.T Vs Purushottam	G.R. Venkatesh
12	M.C. 46/2016 (EVIDENCE) IA/1/2016		Muddaraju D.S. Vs Shashikala S.H.	S. Raghunatha Reddy
13	M.C. 8/2017 (EVIDENCE)		S.R. Raja Vs Shanthakumari D	
14	M.C. 54/2017 (EVIDENCE)		Thippeswamy A Vs Shashikala N	M.V.Dayanandasagar
15	M.C. 132/2018 (EVIDENCE)		Anilkumar Vs Meghashree	S.Sanjeevaraju

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
 Addl Sr.Civil Judge, Madhugiri
 Cause List Date: 14-12-2020

Sr. No. Case No.

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.A. 4/2015 (ARGUMENTS) IA/2/2015 IA/1/2015		Susheelamma Vs Savithamma	H.S.R
17	R.A. 128/2015 (ARGUMENTS)		N. Sukumar Vs K.L. Ramachandra	P. Dattathreya
18	M.A. 38/2017 (ARGUMENTS)		M.P. Shivaram Vs Town Municipal Council, Madhugiri	P. Dattathreya
19	R.A. 72/2017 (ARGUMENTS)		Eranna Vs Gowdarangaiah	H.K.V. Reddy
20	R.A. 40/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Kakimallaiah Vs H.M. Hanumantharaya	G.B.Halappa
21	M.C. 124/2020 (FIRST HEARING)		Girija Vs Balaji	S.A.Shyamanath
22	R.A. 64/2016 (ORDERS)		Mahalakshamma Vs Chikkanna	B.H. Panchaksharaiah
23	EX 17/2016 (For Verification)		Narasamma Vs The New India Assurance Co., Ltd.,	Hema Sudha Reddy
24	R.A. 2/2017 (OBJECTIONS)		Veerabhadraiah Vs T.V.Basavaraju	Ramesh
25	M.V.C. 314/2017 (conciliation)		Akkamma Vs B.C. Narayana Swamy	Nagarajaiah
26	M.A. 30/2017 (STEPS)		Veerabhadraiah Vs B. Shivanna	Hanumantharayappa E
27	R.A. 50/2017 (AMENDMENT) IA/1/2017		Shivakumar Vs Chandamma @ Chandra Kanthamma	Halappa G.B.
28	O.S. 94/2017 (Production of documents) IA/1/2017		Thimmaraju Vs Thimmaiah	M.R. Janardhanachar
29	M.V.C. 384/2018 (conciliation)		T.H. Nagaraju Vs Siddaraju	K.V. Shanthakumar

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	R.A. 46/2018 (STEPS)		Yarrachowdaiah Vs Thippechowdaiah	M.Mahesh
31	O.S. 22/2019 (conciliation)		Shivakumar B.N. Vs Sharadamma	Raghunatha Reddy
32	R.A. 26/2019 (STEPS)		Ashwathamma since Dead Vs Thimmappa	D.V. Sheshadri
33	M.C. 116/2019 (conciliation)		C.H Rajakumar Vs Savitha	C.N Hanumantharaju
34	M.V.C. 67/2020 (STEPS)		B.Ramesh Vs Sujatha.G.R	Bharatha Bhushana.L
35	O.S. 8/2020 (OBJECTIONS) IA/1/2020		M.S. Thimmareddy Vs Puttappa	Bharatha bhushan
36	O.S. 28/2020 (WRITTEN STATEMENT) IA/1/2020		T. Hanumantharayappa Vs N. Nanjappa	H.R. Ramachandraiah
37	O.S. 30/2020 (AMENDMENT)		Bank of Baroda Vs Rangashamma	B.H. Panchaksharaiah
38	R.A. 12/2020 (TO HEAR ON I A) IA/1/2020		Kappanna Vs Shivanna	A.M.Krishnamurthy
39	EX 9/2020 (AWAIT NOTICE)		Papanna Vs Nanjundaiah dead by LR, Arasegowda dead by LR Chandrasekhara gowda	B.H.Panchaskharaiah
40	O.S. 138/2020 (SETTLEMENT) IA/1/2020		Thimmaiah Vs M. Rangappa	Manohara B.M.
Cases listed below are adjourned due to Covid 19				
41	R.A. 50/2019 (HEARING) IA/1/2019 IA/2/2019	11-01-2021	K.G. Venkatareddy Vs Chief Secretary to Govt. of Karnataka	Gopalakrishna
42	EX 8/2017 (STEPS)	18-01-2021	T.Nagaraju Vs National Insurance company	
43	Misc 2/2018 (ARGUMENTS) IA/1/2018	19-01-2021	Srinivas Madineedi Vs T. Sreenivasa Rao	H.V. Manjunath

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	M.V.C. 471/2015 (STEPS)	19-01-2021	Rajanna Vs Manjunatha B	H. Krishnamurthy
45	O.S. 50/2019 (ARGUMENTS)	20-01-2021	State Bank Of India Vs Sumalatha B.H	B.H. P Panchakharaiiah
46	EX 46/2013 (AWAIT ORDERS)	20-01-2021	Srujan P. Naik Vs ICICI Lombard Motor Gen. Ins. Ltd.,	L.Bharathabhusan

Dangling IA:

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUGIRI.

Cause List Dt. 14.12.2020

Morning Session

Sl. No.	Case Nos.	Hearing Date	Stage	Parties Name	Advocate Name
1	O.S.361/2018	14.12.2020	To hear	Eranna V/s Muddakka	PRP/MM
2	OS.293/2019	14.12.2020	To hear	P. Rupa V/s Ramaiah & Others	TD/HKV
3	O.S.61/2017	14.12.2020	To hear	C.N. Jagadeesh V/s Syed Nayaz	GSS/RR
4	O.S. 10/2017	14.12.2020	To hear	Mahajan Bi V/s Syed Mohiddin	NR/PCN
5	O.S.493/2016	14.12.2020	To hear	Puttarangamma V/s Jayamma	MVD/HVM
6	O.S.435/2015	14.12.2020	To hear	Kantharaju V/s Nanjundappa	RSK/MM
7	O.S.335/2014	14.12.2020	To hear	Chikkamallappa V/s Chief Secretary	KLN/AN/HKV
8	FDP 10/2015	14.12.2020	To hear	Syed Noorjan @ Pota Saheb V/s Syed Abbas Sab @ poto saheb	MN
9	O.S.294/2020	14.12.2020	To hear	Siddappa V/s Dasappa	PDT/DSR
10	Mis 7/2015	14.12.2020	P/E	Nagamma V/s Lakshminarayanappa	PCKR/PDT
11	O.S 327/2014	14.12.2020	P/E	Rangappa V/s Ramalakshamma	SAS/TD
12	O.S 358/2014	14.12.2020	P/E	Ashwathappa V/s Ramalingappa	PDT/BRR
13	O.S 368/2014	14.12.2020	P/E	B.R. Srirangaiah V/s Ranganathappa	GBH/MSA
14	O.S 440/2014	14.12.2020	P/E	Rangappa V/s Sannarangamma	KVK/PK
15	O.S 565/2014	14.12.2020	Cross of Pw-1	Bidaranna V/s Hosurappa	PDT/BHP
16	O.S 81/2015	14.12.2020	P/E	Mylarappa V/s Anjinappa	SBR/TNG
17	O.S 179/2015	14.12.2020	Cross of Pw-1	Siddagangamma V/s Lakshamma	LBR/KNJ
18	O.S. 275/2015	14.12.2020	F/Chief of Pw-1	Gujjarappa V/s Ranganatha	NR/NN
19	O.S.143/2017	14.12.2020	Cross of Pw-2	Thimmamma V/s Giryamma	DVS/SRR/TDM
20	OS.73/2012	14.12.2020	P/E	T.P. Chandranna V/s Sarvamma	MVD/MM

Afternoon Session

21	FDP 5/2015	14.12.2020	To hear	Puttamma V/s Kanimakka	GBH/TD
22	FDP 10/2012	14.12.2020	To hear	Jeevitha V/s Ramakka	PCKR/PRP
23	OS.171/2020	14.12.2020	To hear	Mohankumar V/s Rajappa	HVM/Exp.
24	OS.190/2020	14.12.2020	To hear	Krishnappa V/s Murarakka	MVD
25	O.S.443/2018	14.12.2020	To hear	Manjulaprasad V/s M.S. Nagaraj	PCKR/PDT
26	O.S 456/2018	14.12.2020	To hear	M.L. Eswaraiah V/s Sanjeevaiah	GBM/HKV
27	O.S.419/2017	14.12.2020	To hear	Hanumantharayappa V/s Rangaraju	VRR/RM/PCKR
28	O.S.161/2015	14.12.2020	To hear	Renuka V/s Manjula	NNR/MRJ
29	O.S.85/2015	14.12.2020	To hear	A. Vijayakumar V/s Balu & Others	RSS/KSS
30	O.S.63/2012	14.12.2020	Arguments	Thimmakka V/s Rangamma	HSG/PDT
31	O.S. 280/2018	14.12.2020	F/ chief of Pw-1	K.G.B. Bank V/s Thippeswamy	SBR/MVD/PCN
32	O.S.138/2010	14.12.2020	F/P/E	Shivananda V/s Manjunatha	NN/BAP
33	O.S. 05/2011	14.12.2020	F/P/E	Lakshamma V/s Lakshamma	HKV/GBH
34	OS.19/2013	14.12.2020	D/E	Sujathamma V/s Sundararaj	PDT/PNR

35	OS 59/2013	14.12.2020	F/P/E	N. Ranganatha V/s Pandurangaiah	BHP/GBH
36	OS 66/2013	14.12.2020	D/E	Kadalappa V/s Gejjanna	GK/BHP
37	OS 401/2013	14.12.2020	F/D/E	Ramakrishnah V/s Govindappa & Others	BRR/ANR
38	O.S. 73/2014	14.12.2020	F/P/E	Narayanappa V/s Ashwathanarayana	SRR/GK
39	O.S. 116/2014	14.12.2020	Cross of Pw-1	Nagarajshetty V/s State of Karnataka	BRR/AGP/HKV
40	O S 212/2014	14.12.2020	F/P/E	B. M. Nagalingappa V/s Srirangalah	SBR/BRR

Thanking you,

Sd/-
Pri. Civil Judge and JMFC, Madhugri

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	O.S. 61/2008 (NOTICE)		R.Thipperudraiah Vs Manjamma	G.B.Halappa Devaraju
2	O.S. 183/2008 (NOTICE)		Ranganathappa Vs Javalingappa	
3	O.S. 195/2008 (NOTICE)		Lakshamma Vs Thimmareddy	Dattathereya P
4	O.S. 104/2001 (OBJECTIONS)		Thimmaiah Vs S.A. Thimmaiah	Exparte H K Venkatarama reddy
5	EX 38/2007 (STEPS)		M.D.Gangamma Vs Shivanna	Swanabike D.V.Sheshadri
6	O.S. 332/2008 (OBJECTIONS)		Rangappa Vs Thimmareddy	K.V.Shanthakumar S.Baskar Reddy
7	O.S. 129/2010 (TO HEAR)		Rathnamma Vs Lakshminarasappa	B.R.Ramakrishna Dattathereya P
8	O.S. 487/2012 (OBJECTIONS)		Machherangappa Vs Buddaiah	Laxminarayanappa N D Nagabhushana
9	O.S. 115/2013 (STEPS)		H.S.M. Pasha Vs Sathyananthakumar	B H Panchaksharaiah Dattathereya P
10	O.S. 356/2016 (STEPS)		Bheemappa Vs Chikkamma	H K Venkatarama reddy M S Baburaj
11	FDP 2/2017 (TO HEAR)		Chikkarange Gowda Vs Chandrashekara	Shantha Kumar K V D V Sheshadri
12	O.S. 223/2017 (TO HEAR) IA/1/2017		Mahendra B.K. Vs Umadevi	G.B.Halappa D V Sheshadri
11.00 AM to 02.00PM				
13	O.S. 19/2017 (NOTICE)		Manjula.S Vs Mahadevi	A.Raghunath Jadhav

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 110/2013 (EVIDENCE)		Venkatamma Vs Fathimabi	M.C.kyathappa M V Dayananda Sagara
15	O.S. 158/2014 (EVIDENCE)		Muddamma Vs B.N.Shivaram	G.B.Halappa Dattathereya P
16	O.S. 572/2014 (EVIDENCE)		Shivashankappa.D. Vs Lakshamma	G Srinivasa Reddy Exparte
17	O.S. 251/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Pankaja@Pankajamma Vs H.R. Chandrakala	M.V. Dayananda Sagar
18	O.S. 113/2017 (EVIDENCE)		Pujar Rangaiah@Rangaiah Vs D. Eranna	M.V. Dayananda sagar
19	O.S. 118/2018 (EVIDENCE)		Hanumakka Vs Rathna	V. Raghunatha Reddy
FURTHER EVIDENCE FOR PLNTF				
20	O.S. 283/2012 (EVIDENCE)		Hanumanthabovi @ Hanumanthappa Vs Hanumakka	H.K.V.Reddy M.Narase Gowda
PLNTF EVIDENCE				
21	O.S. 18/2007 (EVIDENCE)		Rathnamma Vs Rudramma	D V Sheshadri B.R.Ramakrishna
ARGUMENTS BY ADV. PLFFS.				
22	O.S. 228/2007 (ARGUMENTS)		Javalingappa Vs Ranganathappa	Nagaraja N B.R.Ramakrishna
23	O.S. 82/2014 (ORDERS)		H.C. Bhootaiah Vs Doddachennappa	H.K.V.Reddy

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		11.00 AM to 02.00PM		
1	C.C. 361/2017 (NOTICE)		Lokesh Vs Govindaraju	D. Shivaikumar
(C.C./0000361/2017)				
: C.C./0000361/2017				
2	P.C.R. 37/2019 (NOTICE)		Jayamma Vs Narasappa	Hanumanthareddy
3	CrI.Misc. 274/2019 (NOTICE)		Rajalakshamma Vs Manjunatha K. R	P. Dattatreya
4	P.C.R. 40/2020 (NOTICE)		H Ramanna Vs Mansoor Pasha	T Devaraj
5	C.C. 890/2018 (EVIDENCE)		Chief Executive officer Vs Devarajalajah T P	Manjunatha H V
6	CrI.Misc. 202/2017 (ORDERS) IA/1/2017		Smt, Uma Vs Sri, B Raju@ Rajanna	M V Dayananda Sagara B.R.Ramakrishna
(CrI.Misc./0000202/2017)				
: CrI.Misc./0000202/2017				
7	CrI.Misc. 14/2020 (ORDERS)		Siddamma Vs The Deputy Tahasildar	S R Aswathanarayana
8	CrI.Misc. 16/2020 (ORDERS)		Siddamma Vs The Deputy Tahasildar	S R Aswathanarayana
9	CrI.Misc. 165/2020 (ORDERS)		Geetha Vs Andalaraju	V.Ramgunatha Reddy
10	C.C. 619/2020 (OBJECTIONS)		Kodigenahalli Police Station Vs Bhanuprakash Reddy	APP
11	P.C.R. 96/2020 (Sworn statement)		Devaraju M Vs K. S Srinivasmurthy	Ranganatha E
12	C.C. 2162/2018 (FRAMING OF CHARGE OR PLEA)		Kodigenahalli Police Station Vs Manjunatha M	APP
13	CrI.Misc.(DVA) 111/2009 (EVIDENCE)	2.00 PM TO 5.45 PM	Manjamma @ Manjula T.H. Vs Prasannakumar	Krishnareddy P C K.J.Lakshminarayanappa
14	C.C. 1664/2014 (EVIDENCE)		Metro Policy Media Co.Ltd. Vs A.Mahesh	S.Bhaskar Reddy Manjunatha H V

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	CrI.Misc. 479/2016 (EVIDENCE)		Smt. Bhanupriya Vs C. Vishwanatha	D V Sheshadri Bhaskara Reddy S
16	C.C. 833/2017 (EVIDENCE)		Medigeshi Vs Chandana	
17	C.C. 1036/2018 (EVIDENCE)		Kodigenahalli P S Vs Shivappa	APP
18	C.C. 137/2019 (EVIDENCE)		Madhugiri Police Station Vs Ranganatha	APP
19	C.C. 236/2019 (EVIDENCE)		Madhugiri Police Station Vs Kalanna alias Kalaiah alias Kalappa	APP
20	C.C. 283/2019 (EVIDENCE)		Rathnamma M.R Vs Raveesha.M.P alias M.P.Raveesha	Gangadharaiiah
21	C.C. 401/2019 (EVIDENCE)		Nagesh Vs Vishwanath P S	B.Keshava Reddy
22	CrI.Misc. 90/2020 (EVIDENCE)		k.M. Lingaiah Vs The deputy Tahsildar	Nagabhushana
23	CrI.Misc. 92/2020 (EVIDENCE)		Rangappa Vs The Chief Officer	G Srinivasa Reddy
24	C.C. 1613/2015 (CUSTODY MATTERS)		Madhugiri P s Vs Siddarajaiiah	
25	C.C. 580/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Madhugiri P s Vs Jameel	APP Dattathereya P
26	CrI.Misc. 33/2008 (ORDERS)		Ashwini @ Ashwathamma Vs K.Nagaraj	M V Dayananda Sagara H K Venkatarama reddy
Cases listed below are adjourned due to Covid 19				
27	C.C. 1214/2013 (STEPS)	16-12-2020	K.G.Haily P.S. Vs Simhappa	
28	CrI.Misc. 121/2014 (N.B.W.)	16-12-2020	Manjamma Vs Hanumantharaya	G.P.Mallikarjunaiiah G Sreenivasareddy Bar Reg. No.318/94, Mob No. 9481588224

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	CrI.Misc. 2/2015 (N.B.W.)	16-12-2020	Manjamma Vs Hanumantharayappa	G M Deepa, Bar Regn. No.KAR182/04, Mob No. 8105221484
30	CrI.Misc. 172/2016 (N.B.W.)	18-12-2020	Shilpa Vs Vijayakumar	Sreenivasa Nagabhushana
31	CrI.Misc. 291/2016 (STEPS)	18-12-2020	Inspector of Legal Metrology Vs Narasimhamurthy	Sudhakara R S
32	C.C. 1356/2018 (N.B.W.)	21-12-2020	Madhugiri P S Vs Madhugiri Modi @ Athul Kumar	APP
33	C.C. 401/2017 (N.B.W.)	23-12-2020	G. Balaprakash Vs Narasimha murthy	
(C.C./0000401/2017)				
: C.C./0000401/2017				
34	CrI.Misc. 125/2017 (N.B.W.)	23-12-2020	Padma Vs Nagaaraju	G Srinivasa Reddy
(CrI.Misc./0000125/2017)				
: CrI.Misc./0000125/2017				
35	C.C. 634/2017 (N.B.W.)	24-12-2020	Madhugiri P S Vs Nagaraju	Nagaraja N
(C.C./0000634/2017)				
: C.C./0000634/2017				
36	C.C. 1160/2017 (N.B.W.)	24-12-2020	Mdhugiri Vs Earahalappa	
37	C.C. 1244/2017 (STEPS)	24-12-2020	Nataraj M Vs Shiva kumar	MVD
(C.C./0001244/2017)				
: C.C./0001244/2017				
38	C.C. 1693/2017 (N.B.W.)	28-12-2020	Madhugiri P S Vs Rajanna M @ Raja	APP
39	CrI.Misc. 6/2018 (N.B.W.)	28-12-2020	Mahadevamma Vs Nagaraju S.G.	Deepa G M
40	C.C. 1878/2018 (N.B.W.)	31-12-2020	Madhugiri Vs Gopalareddi	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	C.C. 6/2014 (APPEARANCE OF ACCUSED)	07-01-2021	Chikkarangappa Vs Shivanna	
42	C.C. 618/2020 (FIRST HEARING)	07-01-2021	Medigeshi Police Station Vs Nagasena B	APP
43	C.C. 623/2020 (FIRST HEARING)	07-01-2021	Kodigenahalli Police Station Vs Chandra Shekar	APP
44	C.C. 1180/2019 (OBJECTIONS)	07-01-2021	Madhugiri Police Station Vs Venkatesha Alias Venkatesh s alias Thippe	APP
45	CrI. Misc. 222/2018 (BALANCE)	14-01-2021	Geetha Vs Krishnamurthy	Veerakyathalah K Krishnareddy P C
46	C.C. 87/2020 (N.B.W.)	14-01-2021	Kodigenahalli Police Station Vs Praveen	APP
47	CrI. Misc. 67/2020 (STEPS)	22-01-2021	Sharadha N Vs T S Nataraj	M V Dayananda Sagar
48	C.C. 695/2020 (N.B.W.)	22-01-2021	Arunkumar N Vs Dayanandaswami M S	P Dattathreya
49	C.C. 604/2020 (SUMMONS)	25-01-2021 (11.00 AM to 02.00PM)	Medigeshi Police Station Vs Govindappa	APP
50	C.C. 717/2020 (SUMMONS)	25-01-2021	Kodigenahalli P S Vs Vijay Kumar L	APP
51	C.C. 760/2020 (SUMMONS)	25-01-2021	Kodigenahalli Police Station Vs Pushpanjali	APP
52	C.C. 770/2020 (SUMMONS)	25-01-2021	Mangalagowramma Vs Nafeezulla	APP
53	C.C. 1524/2020 (SUMMONS)	25-01-2021	Medigeshi Police Station Vs Thippeswamy R	APP
54	CrI. Misc. 119/2020 (NOTICE)	28-01-2021	Manjula Vs M Siddagangappa	M V Dayananda Sagar
55	CrI. Misc. (DVA) 2/2020 (NOTICE) IA/1/2020	29-01-2021	Ruheena Haseena Taj Vs Syed Athiq	M S Pushpalatha
56	C.C. 2330/2018 (CHARGE)	29-01-2021	Madhugiri Police Station Vs Rajanna	APP Dattathreya P